outlining the strategies for palliative care in India. The suggested strategies include provision of national and state Palliative Care Cells, strengthening of Government Medical Colleges, Regional Cancer Centres (RCCs), and District Hospitals by augmenting human resources, providing reserved beds for palliative care in addition to outpatient facilities, improved availability of morphine as a painkiller, capacity building through training and awareness generation. Detailed operational and financial modalities for implementation of the measures in the health care delivery system have not been worked out.

[27 November, 2012]

Consumption pattern of LPG cylinders

*66. SHRI TAPAN KUMAR SEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the three State-run LPG selling companies have conducted a countrywide survey to assess average annual consumption of cylinders per connection; and
 - (b) if so, the details of the survey conducted by the three companies?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI M. VEERAPPA MOILY): (a) and (b) No, Sir. The three public sector Oil Marketing Companies, namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have not conducted any survey to assess average annual consumption of LPG cylinder per connection. However, refill data of domestic LPG cylinder of all consumers is available electronically with the OMCs. Therefore, it is possible to generate a report to assess the average consumption of domestic LPG cylinders at any point of time.

Door-to-door campaign for cancer detection

*67. DR. JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the deaths due to cancer are increasing day by day in the country;
- (b) if so, whether some State Governments have started door-to-door campaign for a symptom-based early detection and awareness about cancer;

- (c) if so, whether the Central Government would extend special assistance to such States and proposes to issue guidelines to all the States to conduct such campaigns to minimize cancer deaths; and
 - (d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Information received from the Indian Council of Medical Research suggests that deaths due to cancer are increasing in the country.

(b) to (d) Health being a State subject, it is for the State Governments to put in place awareness, prevention and control measures against different diseases including cancer. To supplement the State Governments' efforts, Government of India has launched National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases & Stroke (NPCDCS) in 2010 in 100 districts across 21 States. Financial assistance has been provided to State Governments under the programme for activities related to cancer awareness, early detection and management. Guidelines for early detection of common cancers, namely oral, breast and cervical cancers, have been sent to States. Health education about cancer is also carried out through print and electronic media.

Construction of new international airports in Uttar Pradesh

†*68. SHRI MOHAN SINGH: Will the Minister of CIVIL AVIATION be pleased to State:

- (a) whether the Ministry has prepared a plan to construct some new international airports across the country;
 - (b) if so, the number of airports proposed to be constructed; and
- (c) the details of airports which are to be expanded, renovated and upgraded to the international standard in Uttar Pradesh?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) 'Inprinciple' approval has been accorded for setting up of 15 new airports in the Country out of which 6 airports at Navi Mumbai and Shirdi in Maharashtra; Mopa in Goa; Kannur in Kerala; Karaikal in Pudduchery and Kushinagar in Uttar Pradesh are considered for international operations subject to they having the required infrastructural facilities and obtaining the prescribed regulatory clearances for such operations.